

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1845 of 1999

Dated this 1st day of February, 2000

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VC(J)
HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

Janak Singh
S/o Shri Bacha Ram
Watching Khalasi
Northern Railway
Headquarter Office
Kashmere Gate
Delhi. (Posted at Tundla) ... Applicant

(By Advocate: Shri M.K. Bhardwaj - Not present)

versus

1. Union of India
Through:

The General Manager
Northern Railway
Baroda House
New Delhi.

2. The Chief Administrative Officer
(Construction), Northern Railway
Headquarters Office
Kashmere Gate
Delhi. ... Respondents

(By Advocate: Shri P.M. Ahlawat)

O R D E R (Oral)

By Reddy J.

The applicant challenges the order of transfer dated 7.7.1999 in this OA. It is now stated by the learned counsel for the applicant that the order of transfer had been withdrawn as the applicant was allowed to join in the same place from where he was transferred. In the circumstances, the grievance of the applicant does not survive. The OA is, therefore, closed.

No costs.

Shanta S.
(Shanta Shastry)

Member(A)

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice Chairman(J)